

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:239

ANSWERED ON:12.03.2010

SLUM FREE INDIA

Gawali Patil Smt. Bhavana Pundlikrao ;Naranbhai Shri Kachhadia

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government has initiated the process of preparing/having a data-base of slums in the country and assisting the State Governments for conducting surveys in this regard;
- (b) if so, the details thereof and the funds released for the purpose, State-wise;
- (c) the names of the States which have initiated the process of conducting slum surveys and submitted survey reports to the Union Government;
- (d) the reasons for such an increase in the slums in the country and the measures taken by the Government to make India slum free;
- (e) the details of the schemes implemented by the Government for providing housing and basic amenities to the slum dwellers and the funds allocated and released there under during each of the last three years and the current year, scheme-wise;
- (f) whether the Government has finalized the Rajiv Awas Yojana (RAY); and
- (g) if so, the details and salient features thereof alongwith the funds allocated there under?

Answer

MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) to (g): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 239 FOR 12.03.2010 REGARDING SLUM FREE INDIA

(a) to (c): The Ministry of Housing and Urban Poverty Alleviation has released funds under the Central Scheme of 'Urban Statistics for HR & Assessments (USHA)' to State Governments for the conduct of slum survey in 394 cities and towns having population above one lakh (as per 2001 Census). Formats for slum survey and household survey have been communicated by the Ministry. The details of funds released to States/Union Territories are at Annexure-I. All State Governments to whom funds have been released have initiated action for the conduct of slum surveys, including training in survey methodology and survey operations.

(d) and (e): The reasons for increase in the number of persons living in slums in urban areas in the country including the metros, inter-alia, include:

(i) Unanticipated growth in urbanization, largely differing from what was envisaged under the city/town plans, driving residents and migrants to find or create shelters and work spaces outside of planned areas;

(ii) Inability of large sections of urban society, especially the poor, to access land and planned housing in cities and towns, due to the spiraling land prices and lack of supply of affordable housing units; and

(iii) Inadequacy of infrastructure and basic services, especially in unplanned and unauthorized settlements inhabited by the urban poor, due to inadequate investment by urban local bodies that does not keep pace with the backlog and growing needs.

With a view to provide housing and basic amenities to slum-dwellers/urban poor, the Government has launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on 3rd December, 2005. A key objective of the Mission is to provide Additional Central Assistance to States/Union Territories for augmenting infrastructure in cities and towns along with the provision of shelter and basic infrastructure facilities to slum dwellers/urban poor. The Sub-Mission of Basic Services to the Urban Poor (BSUP) covering 65 select cities and Integrated Housing and Slum Development Programme (IHSDP) covering other cities and towns under JNNURM focus on affordable housing and basic amenities to slum dwellers. The duration of JNNURM is seven years from 2005-06 to 2011-2012.

The Government has recently announced a new scheme called Rajiv Awas Yojana (RAY) for the slum dwellers and the urban poor.

This scheme aims at providing Central support to States that are willing to assign property rights to slum dwellers. The Government's effort would be to create a Slum-free India through the implementation of RAY. The scheme is at the stage of formulation of guidelines.

The details of funds allocated and released during each of the last three years and the current year for housing and related infrastructure facilities under BSUP and IHSDP components of JNNURM are at Annexure-II.

(f) and (g): Government has constituted an expert Committee in connection with the formulation of the newly-announced Rajiv Awas Yojana (RAY) to make suggestions regarding the strategies, financial pattern and other features of RAY. A Scheme for 'Slum Free City Planning - RAY' has recently been approved for undertaking preparatory activities for RAY, including slum survey, slum database, GIS Mapping of slums, MIS and preparation of Slum-free City and State Plans.